

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-507
IB-433/ND/2020

IN THE MATTER OF:

RJ Packwells Pvt Ltd
V/s.
Karn Laminators Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 9 IBC

Order delivered on 10.08.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Ms. Neha Mathen, Adv.
For the Respondent :

ORDER

None appeared for the Corporate Debtor.

Ld. Counsel for the petitioner submits that talks of compromise are going on in between the parties and seeks adjournment

Heard. Prayer is allowed. List the matter on **08.09.2021**.

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[Redacted Signature]
(K.K. VOHRA)
MEMBER (T)

[Redacted Signature]
(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

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